

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

This is the 27TH day of **NOVEMBER, 2018**.

ORIGINAL APPLICATION NO. 330/977/2018

**HON'BLE MR JUSTICE BHARAT BHUSHAN, MEMBER (J)
HON'BLE MR GOKUL CHANDRA PATI, MEMBER (A)**

1. Vimlesh Kumar Dubey, P.G.T. (History), Central School, Ordinance Factory, Muradnagar, District Ghaziabad.Applicant.

VERSUS

1. Union of India through Secretary, Ministry of Human Resources and Development, Govt. of India, Education Department, New Delhi & Ors.Respondents

Advocate for the Applicant : None

Advocate for the Respondents : Shri D P Singh

O R D E R

(Delivered by Hon'ble Mr. Justice Bharat Bhushan, Member-J)

List revised.

2. None present for the applicant.

3. No one was present on behalf of the applicant on the last date also.

4. On 27.09.2018, a direction was issued by this Tribunal for filing delay condonation application that direction has also not been complied with.

5. It appears that the applicant has lost interest in pursuing this OA.

6. Accordingly, the OA is dismissed in default and for non prosecution.

**(GOKUL CHANDRA PATI)
MEMBER-A**

**(JUSTICE BHARAT BHUSHAN)
MEMBER-J**

Arun..